

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.4684
TO BE ANSWERED ON 31.03.2022

SOLID AND LIQUID WASTE MANAGEMENT PROJECTS

4684. SHRI N. REDDEPPA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of central assistance for the Solid and Liquid Waste Management (SLWM) projects during the last five years, State-wise;
- (b) whether the Government has met the targets for construction of Bio-Gas/CBG plants in the previous year i.e. 2021-22;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the model of bio-gas plant which has received maximum funding and support from the funds allocated to the scheme; and
- (e) the details of support extended to different models of bio-gas plants?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) Under Swachh Bharat Mission (Grameen) [SBM (G)], funds to the States/UTs are released in a consolidated manner for all the components. States/UTs have the flexibility to utilize these funds as per their priorities under the programme. The State/UT-wise details of Central share funds released under SBM (G) during the last five years are given at **Annexure**.

(b) to (e) Gobardhan is an integral component under SBM(G) Phase-II for promoting cleanliness in villages by converting bio-waste including animal waste, kitchen leftovers, crop residue and market waste into biogas and bio slurry, and to improve the lives of villagers. Under SBM(G) Phase-II, financial assistance of up to Rs.50 lakh per district is available for setting up of community and cluster model biogas plants for the entire programme period i.e. up to 2024-25. As this is a demand driven programme, fixed year-wise targets are not set for the States. As per the data reported by the States/UTs on the online portal maintained by the Department of Drinking Water and Sanitation, 251 biogas plants under Gobardhan have been completed during 2021-22. Majority of these plants are community model biogas plant.

Annexure

Statement referred to in part (a) of the reply to Lok Sabha Un-starred Question No.4684
due for reply on 31-03-2022

State/UT-wise details of Central share funds released under SBM(G) during the last five years

(Rs. in Crore)						
Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	A & N ISLANDS	3.00	30.72	4.70	0.00	7.07
2	ANDHRA PRADESH	342.21	1219.88	1381.11	248.11	212.27
3	ARUNACHAL PRADESH	65.09	137.30	51.31	61.01	15.28
4	ASSAM	747.58	1171.95	882.09	545.97	276.81
5	BIHAR	131.86	875.92	2943.69	1867.38	88.56
6	CHHATTISGARH	584.46	677.83	448.50	138.98	68.43
7	DADRA & NAGAR HAVELI AND DAMAN & DIU	0.00	19.68	0.84	0.00	1.65
8	GOA	0.00	0.52	0.00	0.26	0.23
9	GUJARAT	751.23	466.04	192.92	238.45	312.56
10	HARYANA	68.79	39.66	70.24	115.39	80.60
11	HIMACHAL PRADESH	117.30	20.68	0.00	33.61	23.62
12	JAMMU & KASHMIR	59.51	202.38	278.37	139.58	24.89
13	JHARKHAND	455.46	698.66	753.02	473.57	153.31
14	KARNATAKA	419.56	983.39	739.73	219.80	126.31
15	KERALA	196.28	59.36	12.47	141.40	103.73
16	LADAKH					2.71
17	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00
18	MADHYA PRADESH	1210.77	1380.61	590.94	242.65	291.48
19	MAHARASHTRA	528.94	1235.34	1352.92	396.97	276.75
20	MANIPUR	54.49	77.02	75.06	55.62	17.51
21	MEGHALAYA	75.70	153.89	0.00	37.13	65.41
22	MIZORAM	10.98	46.24	12.73	10.78	14.05
23	NAGALAND	64.12	71.41	59.93	39.49	22.17
24	ODISHA	863.65	457.02	1367.62	2044.36	58.92
25	PUDUCHERRY	0.00	50.25	0.00	2.00	0.11
26	PUNJAB	197.02	283.48	0.00	97.18	65.94
27	RAJASTHAN	777.30	981.51	865.88	390.00	229.26
28	SIKKIM	7.04	12.98	1.96	5.44	6.15
29	TAMIL NADU	537.02	865.94	760.99	137.80	162.89
30	TELANGANA	135.72	481.94	515.05	119.93	46.86
31	TRIPURA	24.98	24.00	116.93	81.06	24.33
32	UTTAR PRADESH	853.33	3155.37	7414.07	2249.94	800.32
33	UTTARAKHAND	348.05	146.69	65.80	50.23	50.69
34	WEST BENGAL	640.50	583.23	534.25	808.18	261.31
	Total	10271.96	16610.88	21493.13	10992.28	3892.17

*UT of Lakshadweep has not demanded funds under SBM(G).